

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1033
TO BE ANSWERED ON 26.07.2021

SPECIAL CENTRAL ASSISTANCE TO TRIBAL SUB-SCHEME

1033. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI P.P. CHAUDHARY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the amount of funds allocated and spent on Special Central Assistance to Tribal Sub-Schemes in Maharashtra and Rajasthan over the last five years;
- (b) the details of the amount of fund spent by the Government in Maharashtra and Rajasthan during the last five years, district-wise;
- (c) whether the Government has observed any lack of adequate usage of the funds divulged for the welfare and development projects; and
- (d) if so, the actions taken thereon?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): The details of amount of funds allocated under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) during last five years is given below:

(Rs. in Crore)

Year	BE	RE	Actuals
2016-17	1250.00	1200.00	1195.02
2017-18	1350.00	1350.00	1349.19
2018-19	1350.00	1350.00	1350.00
2019-20	1350.00	1350.00	1350.00
2020-21	1350.00	800.00	799.93

The details of funds spent / released by Ministry of Tribal Affairs under the scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) in Maharashtra and Rajasthan during the last five years is as under:

(Rs. in crore)

S.No.	Name of State	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Maharashtra	95.47	137.60	138.02	119.29.00	-
2.	Rajasthan	110.72	100.51	103.27	114.61	86.62

(b): The details of amount spent / utilized by the Government in Maharashtra and Rajasthan during the last five years out of the funds released to them under the scheme of SCA to TSS:

(Rs. in crore)

S.No.	Name of State	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Maharashtra	95.47	137.60	52.42	34.30	-
2.	Rajasthan	110.72	100.51	103.27	37.80	0.00

(c): It has been observed that Government of Maharashtra had not been able to utilize funds released to them during 2019-20 under the scheme of Special Central Assistance to Tribal Sub-Scheme SCA to TSS) and Grants under Article 275(1) of the Constitution, which led to less / non-release of approved funds to the State during 2020-21 as well, as shown below:

(Rs. in crore)

S. No.	Name of Scheme	2018-19		2019-20		2020-21	
		Funds Released	Utilization Certificate (UC) submitted	Funds Released	Utilization Certificate (UC) submitted	Funds Released	Utilization Certificate (UC) submitted
1	Special Central Assistance to Tribal Sub-Scheme SCA to TSS)	138.02	52.42	119.29	34.30	0.00	0.00
2	Grants under Article 275(1) of the Constitution	170.16	72.28	231.36	69.07	45.73	0.00

(d): The matter was taken up at highest level and a communication dated 02.07.2020 from Minister of Tribal Affairs to Minister, Tribal Welfare Department, Government of Maharashtra was addressed. The Government of Maharashtra has responded in affirmative for utilization of released funds.
